

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.09.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 499/2026 For Stay IA No. 1404/2026 For Condone Delay IA No. 1405/2026 For Direction IA No. 1406/2026 To Dispense with IA No. 1407/2026	Sahyadri Kamgar Sanghatan & 2 Ors. Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & 3 Ors.	Mr. Lalit Joshi	
2.	Comp App (AT) (CH) (Ins) No. 500/2026 For Condone Delay IA No. 1408/2026	Bindawala Banijsya Ltd Vs Kurapati Singarayya Chowdary, Chairman of Monitoring Committee/Erst RP of Circar Jute Mills Pvt Ltd	Mr. Ambati Sai Varun	
3.	Comp App (AT) (CH) No. 94/2026 For Stay IA No. 1364/2026	Ankur Healthcare (Ongole) Pvt Ltd & 2 Ors VS Dr. Noel John Kappala	Mr. Ramasubramaniam Raja	
4.	Comp App (AT) (CH) (Ins) No. 484/2026 For Exemption IA No. 1376 /2026 For Additional Doc IA No. 1377 /2026	Manish Kapoor Vs Surender Devasani, Liquidator of Vikram Structures Pvt Ltd & Anr.	Ms. Deepika Murali	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 56/2026 For Direction IA No. 786/2026	Nanjappa Mallikarjuna & 7 Ors. Vs My Towers Builders & Developers Pvt Ltd & 6 Ors.	Mr. S Vivekananda	Mr.Raghuram Cadambi R2-R5
6.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1
7.	IA No. 1733/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
8.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026 For Exemption IA No. 646/2026 For Stay IA No. 648/2026 (Interim Order)	Dr. P Krishnam Raju Vs Dr. SKE Apparao &18 Ors	Mr. Avinash Krishnan Ravi	Mr. Venkata Pratap Kumar R1-R4
9.	Comp App (AT) (CH) (Ins) No. 291/2026 For Exemption IA No. 821/2026 To Extend Stay IA No. 990/2026 To Vacate the Stay IA No. 1411/2026 (Interim Order)	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr	Mr. P Kamalhasan	Mr. Peri Rama Krishna R1 Mr. M Maharshi Viswaraj R2
10.	IA No. 1355/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 480/2026 For Stay IA No. 1356/2026	D Aravind Prabhu Vs Tata Capital Ltd & Anr. WITH	Mr. CH Vinay Datha	
11.	IA No. 1358/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 481/2026 For Stay IA No. 1357/2026	A Induja Vs Tata Capital Ltd & Anr.	Mr. CH Vinay Datha	

12.	Comp App (AT) (CH) (Ins) No. 458/2026 For Stay IA No. 1302/2026 (Interim Order)	Vura Ashok Rao Vs State Bank of India & Anr	Mr. Maharshi Viswaraj	Mr. Pranava Charan R1
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For Hearing (Part Heard)

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 Part-Heard	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
14.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 Part-Heard	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 367/2026 To Dispense with IA No. 1042/2026 For Additional Docs. IA No. 1043/2026	Modern Asset Vs KNK Construction Pvt Ltd & 6 Ors.	Mr. VV Sivakumar	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331&579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary R1 Mr. B Deepak Narayanan- R2-R5 Mr. Antony R Julian R6, R7 R9
17.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd & Anr	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1

18.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No. 423/2022	Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
19.	Comp App (AT) (CH) (Ins) No. 43/2022 For Stay IA No. 91/2022	Bank of India Vs CA GV Ravikumar, Liquidator of Tirupur Surya Textiles Pvt Ltd & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar R1
20.	Comp App (AT) (CH) (Ins) No. 153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
21.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Mr. Pranava Charan	Mr. Prithviraj JS
22.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
23.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
24.	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 For Additional Docs IA No. 235/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
25.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt Ltd & 3 Ors	Counsel on record designated as Senior Advocate	Ms. Neha Bhupathiraju R1 Mr. P Soma Shekar Reddy - R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
26.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025 (Interim Order)	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd., Rep by RP Murali Prasad Nalam & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. Ashwin Shanbhag R2
28.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd & Anr.	Mr. Mayan H Jain	Mr. Ashwin Shanbhag R2
29.	Comp App (AT) (CH) (Ins) No. 521/2025 For Stay IA No. 1469/2025	Ramkumar Reddy Satty Managing Director of T&R Auto Pvt Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors.	Dr. KV Srinivas	Mr. Akshay Goel R1 Mr. Peri Rama Krishna R2
30.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Ms. Vismaya MS R2 Mr. P Elayaraj Kumar R3
B. Without Interim Order				
31.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. WITH	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
32.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd	Mr. RS Sravan Kumar	Ms. Mumaneni Vazra Laxmi
33.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024 For Urgent Hearing IA No. 975/2026	Ch. VN Raghurama Gupta, Shareholder, Promoter & Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors	Dr. SV Rama Krishna	Ms. Aishwarya Nandiwada R2 Mr. Ankit Singal R3
34.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Moneshaa R1- R5

35.	Comp App (AT) (CH) No. 13/2025 For Stay IA No. 174/2025	Vision Broadband Services Pvt Ltd & Anr. Vs SY Sri Kumar, Vision Broadband Services Pvt Ltd	Mr. K Manivannan	
36.	Comp App (AT) (CH) (Ins) No. 580/2025	RKJ Enterprises Vs S. Sanjeevi	Ms. Jayanthi K Shah	Mr. A. Akash Balagee
37.	Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2
38.	Comp App (AT) (CH) (Ins) No. 103/2026 For Stay IA No. 310/2026	Kalyani Steels Ltd Vs Southern Power Distribution Company of TG Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Adithya Reddy R1
39.	Comp App (AT) (CH) (Ins) No. 175/2026 For Stay IA No. 517/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-operative Bank Ltd WITH	Mr. Pranav V Shankar	Ms. Sunita Sharma For Caveator
40.	Comp App (AT) (CH) (Ins) No. 157/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-operative Bank Ltd WITH	Mr. Pranav V Shankar	
41.	Comp App (AT) (CH) (Ins) No. 88/2026	Arun Kumar HP Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. S Vivekananda	Ms. T Poornima Devi
42.	Comp App (AT) (CH) (Ins) No. 284/2026	Edna Braganza Vs Sripatham Venkatasubramaniam Ramkumar, Erst RP of Corporate Debtor & 2 Ors.	Mr. Ravi Rajagopalan	Mr. Kaustubh Prakash R2

02:00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors. WITH	Ms. Aishwarya Nandiwada	Mr. Pulkit Deora Mr. Amir Bavani For Caveator

2.	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 2 Ors	Ms. Aishwarya Nandiwada	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
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For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1138/2026 (To Recall) in Comp App (AT) (CH) No. 64/2025 To dispense with IA No. 661/2025 For Stay IA No. 662/2025	Union Of India, through SFIO Vs Kanniah Anandh & 2 Ors	Ms. Lekha Sowjanya	
4.	IA No. 1415/2026 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
5.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
6.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Ltd & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
7.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Foods Ltd & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025 (Part-Heard)	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
9.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024 (Part-Heard)	Precious Energy Holdings Ltd BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
10.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024 (Part-Heard)	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in